Declaration of Assets and Liabilities

Year....2020-21.....

I, I-DARSI-I PRIVID., son/daughter/wife of NIL RATAN PRAYAD aged 25... years, belonging toBihar Legislative Assembly Secretariat service and presently working as STENDGRAPHER give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant- 1 Name	Dependant- 2 Name	Dependant-3 Etc. Name
(i)	Cash	₹ 1,05,000	NIL			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	₹79,983 SBI. B.V.M. PATNA	NÌ L	1 44413		
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NÎL				
(v)	Motor Vehicles (details of make, etc.)	NIL		Stu-		#
(vi)	Jewellery (give details of weight and value)	30 Gram Gold	NIL	7-7-7	Pri a Principal	
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant- 2 Name	Dependant-3 Etc. Name
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NĪL		137 h 2 G Jap on		
(v)	Others (such as interest in property)	(HUF, 1961) till date Shaxe is not defined				

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as or13.05.2015
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		and the second s
	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		

b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	FLVPP9675P	THE THE STATE OF T
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

GPF/CPF/PRAN No.	:-	110144294414
Gender	:-	M (M/F)
Date of Birth	:-	2 5 1 2 1 9 9 5 (DD/MM/YYYY)
Class/Group		C (A/B/C) Stenographer and Private Secretary Cadre
Cadre		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:-	BEGUSARAI
T banabur	daalawa	that the above details are true to the best of my

knowledge and belief.

Signature Acle

Name of Employee: ADARSH PRIVA

Designation:...STENOGRAPHER Place:...Patna

Date:...08.02.2021 Department:. Bihar Vidhan Sabha

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.